

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 25

C.P.(IB)48/MB/2022

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **22.04.2024**

NAME OF THE PARTIES: **STATE BANK OF INDIA V/s MR.**
RAMCHANDRA NATTUJI JADHAV

Section 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

C.P.(IB)48/MB/2022

- 1) None present for either side, when the matter is called out.
- 2) Stand over to 13.05.2024, for further consideration and hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Vedant Kedare